

Shri C. E. Pattabhi Raman: Is it not a fact that if rice bran oil is extracted it will increase rice milling industry which is not looked with favour in many States?

Shri Manubhai Shah: It has no direct link with rice milling industry. Whether it is done by mills or by hand, all the rice bran will yield about 10 to 15 per cent of the oil.

Shri Ramanathan Chettiar: May I know if any representation has been received from the Madras Government suggesting a ban on the export of rice bran?

Shri Manubhai Shah: As I said already, there is a ban and only very little quantity—sometimes when it gets accumulated or is rotting—is allowed to be exported. Therefore, there is no question of any representation with regard to that.

Shri Goray: May I know whether Government will give financial aid to agriculturists if they form themselves into a co-operative and try to start a plant?

Shri Manubhai Shah: First of all, the industry will have to be established and all the uses to which this oil can be put will have to be experimented upon. For co-operatives to venture at this juncture would be rather very much unprofitable and risky. So, organised trade in this industry is permitted in the first instance, and once it becomes a success we shall certainly allow co-operatives to go forward.

Industrial Estates in Bihar

*1611. **Shri Anrudh Sinha:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 496 on the 31st July, 1957 and state the progress made so far with regard to each of the Industrial Estates proposed to be set up in the Bihar State during the Second Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of Lok Sabha. [See Appendix VII, annexure No. 39.]

Shri Anrudh Sinha: May I know by what time the construction of sheds which have already been taken in hand would be completed, and the Industrial Estates in Bihar would begin to function?

Shri Manubhai Shah: As mentioned in the last paragraph of the statement, according to the information supplied by the Bihar Government it is expected that the factory sheds covering the entire area will be ready in about three months; but I do hope that all the Estates of Bihar will be completed and will be in operation by the end of this year.

Shri Anrudh Sinha: May I know the amount of loan given to the Bihar Government for this purpose up to the end of the last financial year?

Shri Manubhai Shah: There have been different loan amounts given for this purpose: Rs. 8 lakhs for Patna Estate, Rs. 4 lakhs for Darbhanga Estate and Rs. 10 lakhs for other Estates in a provisional way. Total amounts will be known when the Estates are completed.

Manufacture of "Dextraven" and "Imferon" Medicines

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*1614. { **Shrimati Da Falchowdhuri:**
Shri Nanjappa:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the question of setting up a plant for the manufacture of 'Dextraven' and 'Imferon' etc. medicines was discussed by the Government of India with the Chairman of Benger Laboratories Ltd., Cheshire England, who was in India recently; and

(b) if so, the result of the discussions?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Representatives of Messrs Bengar Laboratories Limited, U.K., had met the Technical Officers concerned and expressed interest in developing the production of "Dextraven" and "Imferon" in India. No application for a licence for such a project under the Industries (Development and Regulation) Act has, however, been received so far.

Shrimati Ila Palchoudhuri: As "Imferon" has been considered to be the only iron intra-muscular injection, may I know whether any research is going on to develop this in India?

Shri Manubhai Shah: As mentioned in the reply, this is an important drug and we are going to pay very great attention to it. There have been some researches in the Indian Tropical Institute, Calcutta, and, as the hon. lady Member pointed out it has been found very recently. We do hope that capacity to manufacture it will be established in the country.

Shri Nanjappa: Are there not pharmaceutical firms who are preparing similar drugs in this country, and will not their interests be affected by this?

Shri Manubhai Shah: No, Sir. It is an exclusively different type of drug. Of course, so many drugs have parallel effects, but this is a specialised one and it is not likely to affect any other drug or commodity.

Shrimati Ila Palchoudhuri: Considering the fact that iron deficiency is a very common thing in India, may I know whether Government have considered the point that by giving the licence for having a plant here it would make the drug more easily available to hospitals in India?

Shri Manubhai Shah: That is the exact purpose. The national drug policy, as I have stated to the House several times, is to make almost all the basic drugs in the country within

the shortest possible time, in order to provide the people of India with the best quality of drugs at the cheapest possible rates and also to meet the large-scale requirements of the country as early as possible.

Shrimati Ila Palchoudhuri: Sir, my question has not been answered. I asked whether the granting of licence would be taken into consideration seriously for the manufacture of this drug in the country.

Shri Manubhai Shah: That is, precisely what I have been saying. As soon as an application for such a project is received by us we shall consider it on merits, and if we find that it is worth doing we will immediately license that item to be produced in the country.

Safety in Mines

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 *1615. { Shri S. M. Banerjee:
 Shri Tangamani:
 Shrimati Parvathi
 Krishnan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether a conference to discuss safety measures in Mines is likely to be held in June, 1958;

(b) if so, the place of conference; and

(c) whether representatives of all the Central Trade Union Organisations will participate?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) Yes.

(b) Not decided yet.

(c) Yes.

Shri S. M. Banerjee: May I know whether it is a fact that 6175 accidents took place in the various coal mines during the period from 1st January, 1956 to 28th February, 1958; and, if so,